

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.18805/2019

(Arising out of impugned final judgment and order dated 01-02-2019 in CRLA No.4723/2005 passed by the High Court of Judicature at Allahabad)

RAJESH KUMAR GUPTA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No.83586/2019-CONDONATION OF DELAY IN FILING and IA
No.83587/2019-EXEMPTION FROM FILING O.T.)

Date : 03-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Puneet Varshney, Adv.
Mr. Ashok Kumar U., Adv.
Mr. Tarun Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice on the special leave petition as
also on the interim prayer for bail.

(POOJA ARORA)
COURT MASTER

(BEENA JOLLY)
BRANCH OFFICER